

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

RAJYA SABHA

UNSTARRED QUESTION NO. 3970

TO BE ANSWERED ON 2<sup>nd</sup> APRIL, 2018

PROJECT GREEN PORTS

3970. SHRI PARIMAL NATHWANI:

Will the Minister of SHIPPING be pleased to state:

- a) the objective, details and status of the proposed 'Project Green Ports' nation-wide;
- b) whether ports of Gujarat are covered under it, if so, the details thereof;
- c) the achievements of the project so far;
- d) whether procurement of the requisite equipments for monitoring environmental pollution and dust suppression system has been completed and if so, the details thereof; and
- e) the financial implications involved in the execution of the said project and expenditure incurred so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

(a): Under the Green Port Initiatives, the Ministry has identified 12 activities to make the Major Ports more clean and green from the environmental perspective for implementation by Major Ports. A List of initiatives is annexed.

(b) & (c): No. However, Gujarat Maritime Board (GMB) has started initiatives on its own for making their ports green for safe by providing dust suppression system and by monitoring of air pollution in the ports. Dust suppression system and Seawater treatment plant has already been installed in Navlakhi, Bhavnagar and Magadalla. In Mundra, diesel operated cranes has been converted to electric mode and 1.5 MW capacity solar panels has been installed. Regular Ambient Air Quality Monitoring in the GMB ports and Private Ports under the jurisdiction of GMB are being done.

(d)& (e): Under the Central Sector Scheme(CSS) financial assistance is provided to Major Ports and Oil Handling Non-Major Ports under the State Maritime Boards/State Governments for procurement of equipments for Combating Oil Pollution and for mitigating measures. Assistance under the scheme is 50% of the total cost of the procurement of pollution response equipments/materials and the balance 50% are to be contributed by the respective port from its own resources subject to a maximum limit according to the categorization of port. The total release of funds under the scheme is Rs. 19.24 crores so far.

**Annexure**

S.No	Name of Key Activity / Project	Name of Sub-Activities
1	Green Port initiatives	Preparation of Environment Management & Monitoring Plan (EMMP) or Green Plan;
2	-Do-	For acquiring equipments required for monitoring environmental pollution;
3	-Do-	For acquiring dust suppression system;
4	-Do-	For setting up of sewage / waste water treatment plants / garbage disposal plant;
5	-Do-	For plantation;
6	-Do-	For setting up projects for energy generation from renewable energy sources;
7	-Do-	Use of bio-diesel and any other activity which is part of EMMP.
8	-Do-	Completion of shortfalls of Oil Spill Response (OSR) facilities (Tier-I)
9	-Do-	Improve Quality of Harbour Waters.
10	-Do-	Implement of sustainable practices in Terminal Design, Development and Operations.
11	-Do-	Prohibition of disposal of almost all kinds of garbages sea
12	-Do-	Provision of adequate reception facilities in ships as per IMO guidelines & resolution

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